

<i>Product</i>	<i>1989-90</i>	<i>1990-91</i>	<i>1991-92</i>
Ammonium Sulphate	23.82	17.89	14.85
Calcium Ammonium Nitrate	33.00	36.25	43.06
Di-Ammonium Phosphate	693.06	678.74	713.03
Single Super Phosphate	699.46	712.55	566.12
Complex Fertilisers	96.33	92.66	112.45
Muriate of Potash	129.87	136.61	142.32

[English]

Prosecution of DDA Officials for Corrupt Practices

4016. SHRI B.L. SHARMA PREM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of officers and officials of DDA who were prosecuted from July 1, 1998 to June 30, 1992 for corrupt practices; and

(b) how many of them were dismissed or removed from services and how many were penalised departmentally?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). DDA has reported that as far as Vigilance Department of the DDA is concerned charge sheet for corrupt practices against the 21 officers/officials were submitted to the courts during the period 1-7-1988 to 30-6-1992. All these cases are in the trial stage in various courts.

[Translation]

Organisations Engaged in Survey and Exploration of Petroleum Products

4017. SHRILAKSHMINARAINMANI TRIPATHI:
DR. LAL BAHADUR RAWAL:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the names Government organisations engaged in the work of conducting survey and exploration of petroleum products;

(b) the location of their headquarters and the total annual expenditure incurred thereon;

(c) whether any survey has been conducted or is being conducted by the foreign organisations on contract basis;

(d) if so, the total amount spent during the last three years;